

राजस्थान राजपत्र विशेषांक

RAJASTHAN GAZETTE Extraordinary

साधिकार प्रकाशित

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भाग 6 (क)

नगरपालिकाओं संबंधी विज्ञप्तियां आदि।

LOACAL SELF GOVERNMENT DEPARTMENT Notification Jaipur, August 10, 2020

No. F-8(Lake)(26)DLB/2018/451: In exercise of the powers conferred by section 5 of the Rajasthan Lakes (Protection and Development) Authority Act, 2015 (Act No. 5 of 2015), the State Government hereby specifies that for protection and development of the Soorsagar Lake situated in village Bagan, Tehsil Jodhpur, District Jodhpur.

- (a) Following activities shall be prohibited in the geographical boundaries of the Soorsagar Lake and in its protected area:-
 - (i) Removal, excavation, grading or degrading of soil, sand, gravel, minerals, organic matter or material of any kind except for lake preservation/conservation;
 - (ii) Dumping, discharging or filling with any material except for the preservation/conservation of the lake;
 - (iii) Draining, flooding or disturbing of the water level or water table;
 - (iv) Driving of pilings;
 - (v) Placing of obstruction affecting inflows, overflows, storage, navigation, safety and security etc;
 - (vi) Destruction or alteration of wetlands vegetation through clearing, harvesting, shading, intentional burning, planting that would alter the character of a regulated wetland:
 - (vii) Activities that result in a significant or adverse change in water temperature, a significant or adverse change of physical or chemical characteristics of wetland water sources including quantity or the introduction of pollutants; and
 - (viii) Discharge of drainage.
- (b) Following activities may be carried out in the geographical boundaries of the Soorsagar Lake and its protected area after obtaining permission from the Rajasthan Lakes Development Authority:-
 - (i) Boating for tourists;
 - (ii) Adventure water Sports;
 - (iii)Other water games;
 - (iv) Bird sanctuary;
 - (v) Activities related to conservation or preservation of soil, water, vegetation, fish, shellfish and other wild life that does not entail changing the structure or functions and character of the existing wetland adversely;
 - (vi)Outdoor recreational activities including fishing, bird watching, hiking, boting, horse riding, swimming, canoeing, and bicycling etc;
 - (vii) Maintenance of drainage ditches to original spcifications;
 - (viii) Carrying out studies, survey, investigation, research, etc;
 - (ix) Educational, scientific research and use of nature trails;

- (x) Installation of navigation aids and boundary markers;
- (xi) Activities for minimal soil disturbance for site investigative work necessary for land use application submittals such as surveys, soil logs, percolation tests and other related activities. In every case, wetland impacts shall be minimized and disturbed areas shall be immediately restored etc;
- (xii) Ecotourism sans creating of concrete jungle around the lake;
- (xiii) Activities related to maintenance, safety & protection of lake and associated structure; and
- (xiv) The construction, re-construction, demolition, expansion or alteration of any structure including driving of piles considered expedient for the protection, safety and improvement of the lake and its associated structures;

This notification is final until modified or withdrawn by the State Government.

By Order of the Governor, Bhawani Singh Detha, Secretary to the Government

Notification Jaipur, August 10,2020

No. F-8(Lake)(26)Rules/DLB/2018/429-450:- In exercise of the powers conferred by section 4 of the Rajasthan Lakes (Protection and Development) Authority Act, 2015 (Act No.5 of 2015), the State Government on the recommendation of the Rajasthan Lakes Development Authority, hereby declares and specifies lake area along with the boundaries of Soorsagar Lake and geographical area around it as a protected area situated in villages Bagan of Tehsil Jodhpur, District Jodhpur as shown in map and details of khasara numbers given below:-

Boundaries of Lake' & Protected area Lake Boundary Protected Area

(a)	Northern	Surrounded by Part of khasra No.	Surrounded by Forest Department and		
	Side	859, 860 and 861 of village Bagan	khasra No. 859 as shown in the map		
		as shown in the map given below.	given below.		
(b)	Southern	Surrounded by Part of khasra No.	To chandpole road and kharbhuja		
	Side	861, 867, 863, 854/1 and 853 of bawari, khasra No. 851, 865,			
		Village Bagan and out side of	872 as shown in the map given below.		
		khasra No. 868, 871, 872, 831, 832,			
		852 and 851 of village Bagan as			
		shown in the map given below.			
(c)	Eastern	Surrounded by khasra No. 862, 867	To Raavti road, Balasamand		
	Side	and 868 of village Bagan, Raavti	Road, khasra No. 862, 867 and 868 as		
		road.	shown in the map given below.		
(d)	Western	Surrounded by khasra No. 859, 855	khasra No. 859, Aabadi and Dadhichgarh		
	Side	and 858 of village Bagan as shown	as shown in the map given below.		
		in the map given below.			

The Map of the lake boundary and the protected area is shown in the map given below and is also available in the office of the Rajasthan Lakes Development Authority for perusal.

The Khasra wise details of the area falling within the boundary of the lake and those of the protected area of village Bagan, Tehsil Jodhpur , District Jodhpur, are as under:-

Details of khasra Nos. of Village Bagan, Tehsil Jodhpur District Jodhpur

S.no.	Khasara No.	Total area of Khasara (in Hact.)	Area included in Lake (in Hact.)	Area declared as protected (in Hact.)	Remaining area (in Hact.)
1	853	1.00	0.67	0.18	0.15
2	854/1	0.65	0.22	0.34	0.09
3	854	0.86	0.86	0.00	0.00
4	856	0.01	0.01	0.00	0.00
5	857	2.62	2.57	0.00	0.05
6	858	0.16	0.03	0.04	0.09
7	855	0.84	0.84	0.00	0.00
8	855/1	0.02	0.02	0.00	0.00
9	861	0.98	0.26	0.07	0.65
10	862	1.95	1.33	0.43	0.19
11	860	3.82	2.14	0.28	1.40
12	863	0.83	0.83	0.00	0.00
13	859	36.91	0.26	1.48	35.17
14	866	0.07	0.07	0.00	0.00
15	867	1.31	0.1	0.00	1.21
	Total in Hect.	52.03	10.21	2.82	39.00
	Total Area (Included in Lake + Protected Area)		13.03		

Any person aggrieved by the Notification may file his objections or suggestions before the State Government in the office of the Special Secretary and Director Local Bodies, G-3, Rajmahal Residency Area, Civil Line phatak, Jaipur within two months from the date of publication of this notification. This notification is final until modified or withdrawn by the State Government.

By Order of the Governor,
Bhawani Singh Detha,
Secretary to the Government

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